## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 74/7/HDB/2018		
NAME OF THE COMPANY	Medionva Diagnostics Ltd		
NAME OF THE PETITIONER(S)	Tripura Agencies		
NAME OF THE RESPONDENT(S)	Medionva Diagnostics Ltd		
UNDER SECTION			
	Sec 7 of IBC		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	n e		
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

None appeared for the Petitioner & Respondent Post the case on 08.03.2018

Member (T)

Member (J)